

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 214
(CAA)-51/ND/2021

IN THE MATTER OF:

Aptitude Tradex Pvt.Ltd. With Real Estate ... Applicant/Petitioner
Pvt. Ltd.

Under Section: 230-232

Order delivered on 18.01.2022

CORAM:

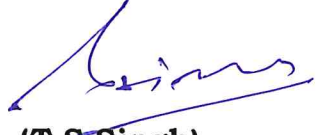
SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

Renotified to 25.02.2022


(T.S.Singh)
Court Officer